

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

119. I.A. 1216/2024  
I.A. 126/2024  
IA 5702/2023  
I.A. 4844/2023  
I.A. 4906/2023  
Intervention Petition 57/2023  
IN  
C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Mr. Mustafa Doctor, Senior Advocate, Ms. Sneha Jaisingh i/b Bharucha and Partners in I.A. 59/2024 and I.A. 4844/2023 For Culver Max Entertainment Private Limited, Akshay Sapre, Abhijeet Swaroop and Rajvansh Singh for IDBI Bank i.e., Respondent No. 4 appeared through VC.

Adv. Rohit Gupta a/w Adv. Ashish Pyasi for the Applicant in I.A. 1216/2024 & I.A. 57/2023, Sr. Adv. Gaurav Joshi a/w Adv. Tanisha Chaudhari for the Applicant in I.A. 126/2024, Adv. Pooja Mahajan a/w Adv. Arveena Sharma for the Resolution Professional are present.

1. At the joint request of the parties, list on **24.04.2024 at 03.00 PM.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)